

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. NO. 45/1998
in
O.A. NO. 1057/1992



New Delhi this the 23rd day of July, 1998.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN

HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

1. Suddan Parsad S/O Jittai Ram
2. Pudden Parsad S/O Jittai Ram
(Both Ex-Casual Labourers under
PWI, Northern Railway,
Shakurbasti),
R/O Gali No.6, State Block,
House No.94,
Prem Nagar, Nangloi,
New Delhi.

... Applicants

(By Shri U. Srivastava, Advocate)

-Versus-

1. Shri S. P. Mehta,
General Manager,
Northern Railway,
Baroda House, New Delhi.
2. Shri K. K. Chaudhary
Divisional Railway Manager,
Northern Railway,
State Entry Road,
New Delhi

... Respondents

(By Ms. B. Sunita Rao, Advocate)

O R D E R (ORAL)

Shri Justice K. M. Agarwal :

Compliance report has been filed. The learned
counsel for applicants admits that the applicants have
received the benefit of the order in their favour

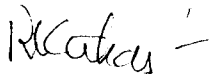
For



passed by the Tribunal. For these reasons, these contempt proceedings have become infructuous. Accordingly, they are directed to be dropped. Rule nisi, if any, shall stand discharged.



(K. M. Agarwal)
Chairman



(R. K. Ahooja)
Member (A)

/as/